कठिनाई है उसको दूर करने के लिये और दूसरे कौन से उपाय काम में लाये जा रहे हैं ?

अध्यक्ष महोदय : बाकी उपाय तो हर वक्त सोचते हैं ।

Prohibition in Delhi

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*900. { **Shri Maheswar Naik:** **Shri Bhakt Darshan:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Central Government have directed the Delhi Administration not to take any further steps in its policy of progressive implementation of prohibition;

(b) whether it is also a fact that no provision has been made in the Central Budget on account of prohibition grants to the Delhi Administration as in previous years; and

(c) the financial benefits that will accrue to the Delhi Administration due to this "go slow" policy towards prohibition?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) The Delhi Administration have been advised that they need not, for the present, take steps for extending prohibition in Delhi.

(b) It has not been considered necessary to make any specific provision in the budget since, the amount involved being small, could be found, if required, by reappropriation.

(c) The estimated saving would be about Rs. 30 lakhs towards loss in excise revenue and Rs. 2 lakhs in cost of enforcement.

Shri Maheswar Naik: Is the step taken in respect of the Delhi Administration any indication of Government's intention as to the policy being extended to other States?

Shri Hajarnavis: Each State has its own problem and its own method of dealing with it.

Mr. Speaker: Does it indicate that Government propose to extend this policy to other States?

Shri Hajarnavis: We have no jurisdiction over other States. It is for them to decide.

Shri Maheswar Naik: Is it a fact that the Central Prohibition Committee wanted that during the period of the emergency prohibition programmes be allowed to go slow rather than be scrapped?

Shri Hajarnavis: The Central Prohibition Committee itself has not made any recommendation. We have met and discussed. What has been decided is that we adhere to whatever steps we have taken. We do not go into the next stage now.

श्री भक्त दर्शन : दिल्ली में मद्य निषेध के कार्य को चालू करने के लिये तीसरी पंच वर्षीय योजना में एक फ़ेज्ड प्रोग्राम तैयार किया गया था । मैं जानना चाहता हूं कि उसका क्या हुआ और जब तक दूसरी कमेटी, जिसके बारे में अभी विचार किया जा रहा है, नियुक्त नहीं की जाती तब तक क्या सारा कार्यक्रम स्थगित कर दिया गया है ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : इसके स्थगित करने की बात तो यह है कि अगर कोई प्रदेश सरकार या दिल्ली शासन अपने यहां किसी ऐसे कार्यक्रम को चलाना चाहता है या बढ़ाना चाहता है तो हम उसके रास्ते में रुकावट नहीं डालेंगे । बात इतनी ही है सिर्फ़ कि चूंकि चीफ़ मिनिस्टर मिले और उन लोगों ने कहा कि इसमें कुछ दोष है, खराबियां हैं इसलिये यह कहा गया कि अगर आप इसको बढ़ाना नहीं चाहते तो न बढ़ायें, लेकिन घटायें नहीं । आम तौर पर यह राय थी । दिल्ली के बारे में भी जो फ़ेज्ड प्रोग्राम है उसकी तरह के बहुत से काम हो सकते हैं, टेम्परेंस के, रोकने के या दूसरी

तरह की रुकावटों की तरह पर, जैसे कि कल एक प्रोहिबिशन बोर्ड के सदस्य मुझ से मिले तो मैंने कहा कि इस स्कीम को चलाने में जो भी खर्च उनका पड़ेगा वह मैं भारत सरकार की ग्रोर से दूंगा ।

Shri Hari Vishnu Kamath: Is it a fact that as a result of the meeting of the Chief Ministers held recently in Delhi, at which the Chief Ministers expressed doubts about the successful working of the prohibition policy in their States, Government has decided to appoint a committee to go into the working of prohibition all over the country, and if so, what is the personnel of the committee and its terms of reference?

Shri Lal Bahadur Shastri: A formal committee as such is not to be appointed. One or two people might be selected who will study the problem. The main problem is the shortcomings in the implementation of the prohibition scheme, its drawbacks, and it has therefore been suggested that competent people, one or two, might study this question and suggest how the evils which have crept into this scheme in the programme of implementation can be removed. It is for that purpose that the study has been suggested.

Shri Hari Vishnu Kamath: And if they cannot be removed?

Shrimati Savitri Nigam: May I know whether the hon. Minister is aware that the Minister of Planning, Shri Nanda, has stated in one of the meetings that ethically, economically and socially total prohibition is a very sound measure and that the country will be defeating itself if the policy of prohibition is given up?

Mr. Speaker: The Home Minister also agreed with it. Does he want to say anything?

Shri Lal Bahadur Shastri: I merely wanted to say that ethically and morally I agree with him 100 per cent; as regrads the economics, he is the expert in that.

श्री विभूति मिश्र : क्या यह सही है कि जहां जहां पर पार्शल प्रोहिबिशन किया गया वह सफलीभूत नहीं हुग्रा ?

श्री लाल बहादुर शास्त्री : जी नहीं, माननीय सदस्य मद्रास के मुख्य मंत्री ग्रौर होम मिनिस्टर श्री भक्तवत्सलम जी से बात करने के कब्ल इसके बारे में ग्रपनी राय कायम न करें ।

श्री यशपाल सिंह : जैसे कि पहले भी शराबबन्दी के सिलसिले में सदन में कई दफे जिक्र ग्राया, जब तक शराब बेचने वाले ग्रौर पीने वाले दोनों को जेल में नहीं डाला जायेगा तब तक क्या प्रोहिबिशन सफल हो सकता है ?

Mr. Speaker: It is an opinion.

पेन्शन

*६०१. **श्री भक्त दर्शन** : क्या गृह-कार्य मंत्री १४ नवम्बर, १९६२ के ग्रतारांकित प्रश्न संख्या ३८९ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि सेवा निवृत्त सरकारी कर्मचारियों की पेंशन में बढ़ोत्तरी करने तथा उन्हें ग्रन्य सुविधायें देने का जो प्रश्न विचाराधीन था उसके बारे में क्या निश्चय किया गया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : सरकार ने इस विषय पर ग्रागे विचार करना स्थगित कर दिया है क्योंकि पनशन पाने वालो ने स्वयं ग्रा कर गृह मंत्री जी को यह कहा है कि वे संकट कालीन स्थिति को ध्यान में रखते हुये ग्रपने प्रस्तावों की पैरवी नहीं करना चाहते ।

[Government have decided to postpone further consideration of the matter as the pensioners themselves have told the Home Minister that they do not want to pursue their proposals in view of the national emergency.]